## **Declaration of Assets and Liabilities**

Year -2024

	I, RAM VINAY SINGH, son/daughter/wife of LATE MUNSHI MAHTO
- JOI (MP)	aged years, belonging to BIHAR LEGISLATINE ASSEMBLY PATHA
Good	service and presently working as
	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
7	myself, my spouse and dependants*:

## **Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be  $(\omega \iota F \iota)$   $(\iota \iota \circ v)$ given) VICKY URMILA

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000	NIL	NIL	NIL	NZL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	25,000	15,000	25,000	30,000	MIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 7614 YLY	MIL	NZL	MIL	NÎL
(v)	Motor Vehicles (details of make, etc.)	MIL	NIL	NIL	NIL	NZL
(vi)	Jewellery (give details of weight and value)	NIL	GOLD 10Gm 52LVER 50Gm	NIL	NZL	N2L
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	N2L	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	10.3 July	10-50 Sant	NIL	NZL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NZL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	NIL	NIL	NIL	NZL	NIL
(iv)	value  Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Sederme.	Service	NZL	NSL	NIL
(v)	Others (such as interest in property)	NIL	N2L	NIL	NIL	NZL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B.1	1,15,000
. Y S.W	(ii) Loans from financial institutions	NZL	NZL
ythi	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	WIL
	(d) dues to departments dealing with telephones	NIL	MIL
	(e) dues to departments	NIZL	NIL

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	dealing with government transport (including aircraft and helicopters)	NIL	NEL	
	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN CQAPS 2637F	NIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N2L	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax	NIL	NIL	

C. Personal D	etail									
GPF/CPF/PRAN No.	:-	P	T3/1	BLA	- 131	52				
Gender	:-	m		1/F)						
Date of Birth	:-	0	1	0	1	1	9	6	5	(DD/MM/YYYY
Class/Group	:-		C	] (A/B	s/C)					
Cadre	: <del>-</del>	TE PROTECTION	IVER Name e	NAME OF TAXABLE PARTY.	65 4 P. O. S. C.	AVA Salberes				The state of the s
		B.S	.S Bih	ar Secr	etariat	Servi	ce etc.	)		
Home District	:-		TEHR	ANAB.	AD					
I hereby o	leclare	that	the a	above	deta	ails a	re tr	ue t	o the	best of my

knowledge and belief.

Signature Ram WMay- Edwah

Name of Employee: RAM. VINAY SINGH

Designation: DRIVER

Department: BIHAR LEGIZSLATIVE ASSEMBLY

Note:

Place: PATNA

Date: 0.7:02:2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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